

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1
ANSWERED ON:24.07.2006
EXPORT/ MINING RIGHTS OF IRON ORE
Khairi Shri Chandrakant Bhaurao

Will the Minister of STEEL be pleased to state:

- (a) whether many international steel companies have approached the Government with proposals for Greenfield projects across India;
- (b) if so, whether the Government has formulated any policy to grant mining/export rights of iron ore to the foreign companies; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

(a) M/S. Mittal Steel Company N.V. Netherlands and M/S. Pohang Steel Company (POSCO) of South Korea have signed Memoranda of Understanding with state Governments of Jharkhand and Orissa respectively showing interest to set up Greenfield steel projects.

(b)&(c): Under Section 5(1) of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act), only an Indian national or any company registered in India as in Sub-Section (1) of the Section 3 of the Companies Act, 1956 can be granted a mineral concession.